

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 14.10.2019

NOTICE

Take notice that the following matters Adjourned on 27.09.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 12 of 2018	Karam Chand Thapar & Bros. (Coal Sales) Ltd. Vs. CCI & Ors. With	27.09.2019	06.12.2019
2.	Competition Appeal (AT) No. 13 of 2018	Naresh Kumar & Co. Pvt. Ltd. Vs. CCI & Ors. With	27.09.2019	06.12.2019
3.	Competition Appeal (AT) No. 14 of 2018	Nair Coal Services Pvt. Ltd. Vs. CCI & Ors.	27.09.2019	06.12.2019
4.	Competition App. (AT) No. 48 of 2018	India Glycols Ltd. Vs. Competition Commission of India & Ors.	27.09.2019	02.12.2019
5.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	27.09.2019	09.12.2019
6.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	27.09.2019	09.12.2019
7.	Competition. App. (AT) No. 82 of 2018	Amit Mittal Vs DLF Ltd & Anr	27.09.2019	06.12.2019

Copy to:

1. Notice Board
2. Reception
3. Record File
4. Website: www.nclat.nic.in

By Order

-sd/-
Registrar